

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 3rd April, 2024

No. HCM/MJS/CP-2/92-Estt/ : In exercise of the powers under Section 11(3) of the Cr.P.C., 1973, the High Court of Manipur is pleased to confer the powers of a Judicial Magistrate of the First Class on the following Judicial Officers with immediate effect:

Sl. No.	Name of Officers	Designation	In-Charge/ Additional Charge
01	Neera Sinam	JMFC-cum-Civil Judge Jr. Divn., Kakching	Principal Magistrate, JJB Kakching
02	Mangvung Tongminthang Haokip	JMFC-cum-Civil Judge Jr. Divn., Pherzawl	Principal Magistrate, JJB Pherzawl
03	Shiekh Aasif Shah	JMFC-cum-Civil Judge Jr. Divn., Mao	Principal Magistrate, JJB Senapati

By order,

Sd/-
(YUMKHAM ROTHER)
REGISTRAR GENERAL,
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/CP-2/92-Estt/ 7811-36 , Imphal, the 3rd April, 2024
Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The P.S. to hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, High Court of Manipur.
5. The P.S. to Advocate General, Manipur.
6. The Commissioner (Law), Government of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. All the District & Sessions Judges/ Presiding Officer, MACT/ Special Courts/ Member Secy. MASLSA/ Addl. District & Sessions Judges.
9. The Registrar (Judicial)/ (Vigilance)/ (Admn. PM&P), High Court of Manipur.
10. The Director of Prosecution, Manipur.
11. Government Advocate, High Court of Manipur.
12. Deputy Solicitor General of India, High Court of Manipur.
13. All the Deputy Commissioners in Manipur.
14. The President, High Court Bar Association, Manipur.
15. The President, All Manipur Bar Association, Manipur.
16. All the Joint Registrar, High Court of Manipur.
17. All the Chief Judicial Magistrate/ Civil Judge Sr. Divn.
18. All the Superintendents of Police in Manipur.
19. All the Civil Judge Jr. Divn./ JMFC.
20. All the Deputy Registrars, High Court of Manipur.
21. Persons Concerned.

22. The Director, Printing & Stationery Department, Government of Manipur.

- *For publication of the Notification in the Manipur Gazette.*

✓ 23. The System Analysts, High Court of Manipur.

- *He is requested to upload the same on the Official Website.*

24. The Superintendent, Estt. – II, High Court of Manipur.

25. The Notice Board/ Concerned file.



**REGISTRAR GENERAL,
HIGH COURT OF MANIPUR**